

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 225
(IB)-452(ND)2017

IN THE MATTER OF:

Power2sme Pvt. Ltd.

... Applicant/Petitioner

Versus

JV Strips Ltd. & Ors.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (T)

PRESENTS:

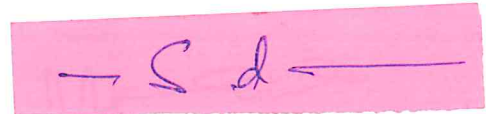
ORDER

The order is dictated in open court.

None appear on behalf of the parties. List the matter on 03.02.2021.



(NARENDER KUMAR BHOLA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)